

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 06/59/2015

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017**

NAME OF THE COMPANY: M/s. BMR Overseas

SECTION OF THE COMPANIES ACT: 59(1)

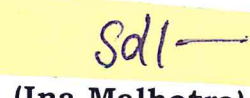
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Anju Jain, Advocate for the Respondent

Order

Request for an adjournment is being made on behalf of the Respondent as the main Counsel is not available. None is present on behalf of the Petitioner.

To come up on 15th February, 2018.


(Ina Malhotra)
Member (J)